## GOVERNMENT OF INDIA

MINISTRY OF CIVIL AVIATION
Lok Sabha
UNSTARRED QUESTION NO. : 3217
( TO BE ANSWERED ON THE 21st December 2023 )
OPERATIONS OF FLIGHT FROM UDAIPUR AIRPORT

## 3217. SHRI ARJUN LAL MEENA <br> Will the Minister of CIVIL AVIATION

be pleased to state:-
(a) the details of flights from Udaipur airport at present;
(b) whether the Government proposes to connect Udaipur with major cities of various States via aerial route; and
(c) if so, the details thereof and if not, the reasons therefor?

## ANSWER

Minister of State in the Ministry of CIVIL AVIATION (DR) V. K. SINGH (RETD))
(a) to (c): As per the DGCA approved 'Winter Schedule 2023' effective from 29.10.2023 till 30.03.2024, the list of airlines that have filed to operate flights to/from Udaipur Airport is at Annexure;

With the repeal of the Air Corporation Act in March 1994, Indian domestic aviation has been deregulated. Airlines are free to induct capacity with any aircraft type and free to select whatever markets and network they wish to service and operate with the compliance of Route Dispersal Guidelines(RDGs) issued by the Government. Hence, it is up to the airline operator to consider the introduction of air services to/from any city in the country depending on their operational and commercial viabilities.


